

11.45 hrs

PAPERS LAID ON THE TABLE

Memorandum of understanding between national Aluminium Company Ltd. and Ministry of Mines For 1995-96 and Mineral Conservation and Development Rules, 1995.*[English]*

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : On behalf of Shri Balram Singh Yadav, I beg to lay on the Table -

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Aluminium Company Limited and the Ministry of Mines for the year 1995-96.

(Placed in library, see No.LT8010/95)

- (2) A copy of the Mineral Conservation and Development (Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 580 (E) in Gazette of India dated the 4th August, 1995, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act 1957. (Placed in library, see No.LT.B0 11/95

Second Supplementary Agreement between President of India and Government of West Bengal and First Supplementary Agreement under National Highways Act, 1956 etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : Sir, I beg to lay on the Table-

- (1) a Copy of the Second Supplementary Agreement (Hindi and English versions) entered into between the President of India and the Governor of West Bengal to partially amend the Principal Agreement dated the 9th January, 1987 and First Supplementary Agreement dated the 8th June, 1988 regarding maintenance and development of Urban Links of National Act, 1956. (Placed in library No.LT 8012/95)
- (2) A copy of the Ministry of Surface Transport (Transport Wing) Development Adviser's Organisation (Group "A" and Group "B" Engineering Posts) Recruitment (Amendment) Rules, 1995 (Hindi and English versions) Published in Notification No.G.S.R. 165 in Gazette of India dated the 1st April, 1995, issued under article 309 of the Constitution. (Placed in library see No. LT 8013/95)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act. 1958-
 - (i) The Merchant Shipping (Tonnage Measurement of Ships) Amendment Rules, 1995 Published in Notification No. G.S.R. 240 in Gazette of India dated the 13th May, 1995.
 - (ii) the Merchant Shipping (Distress and Safety Radio Communication) Rules, 1995 published in Notification No. G.S.R. 253 in Gazette of India dated the 20th May, 1995. (Placed in library see No.LT 8014/95
- (4) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (i) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Calcutta for the year 1993-94.
 - (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (4) above. (Placed in library see No. LT 8015/95.

Review on the working of and Annual Report of North Eastern Regional Agricultural Marketing Corporation Ltd, Guwahati For 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1993-94.
 - (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above (placed in library see No LT 8016/95).